

Cardio-Vascular Diseases and Stroke (NPDCS) and Ministry of Health and Family Welfare has formulated a National Programme for prevention and control of diabetes, cardiovascular diseases and stroke, which is presently before the Expenditure Finance Committee for its consideration and approval.

Maharatna status to PSUs

†1296. SHRI SANJAY RAUT : Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government has decided to give Maharatna status to Public Sector Undertakings (PSUs) so as to give them more autonomy for investment and other decisions;

(b) if so, whether applications have been invited for this purpose by the Department of Public Enterprises from the Public Sector Undertakings and the number of applications received so far from the PSUs;

(c) whether any enquiry committee has been constituted for considering the applications for giving Maharatna status to the PSUs; and

(d) if so, the main features/conditions considered upon for giving Maharatna status to PSUs?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) and (b) The Government has already approved the proposal for introduction of "Maharatna" category for Central Public Sector Enterprises (CPSEs) and guidelines in this regard have been sent to all administrative Ministries/ Departments. A proposal from Ministry of Power for grant of Maharatna status to NTPC Limited has been received in Department of Public Enterprises (DPE).

(c) In terms of laid down guidelines, DPE would process the proposal(s) for grant of Maharatna status to CPSEs for the consideration of the Inter-Ministerial Committee (IMC). After the consideration by the IMC, such proposal(s) would be considered by the Apex Committee,

(d) The CPSEs fulfilling the following criteria are eligible to be considered for grant of Maharatna status:—

- i. Having Navratna status
- ii. Listed on Indian stock exchange, with minimum prescribed public shareholding under SEBI regulations
- iii. An average annual turnover of more than Rs. 25,000 crore during the last 3 years
- iv. An average annual net worth of more than Rs. 15,000 crore during the last 3 years

†Original notice of the question was received in Hindi.

- v. An average annual net profit after tax of more than Rs. 5,000 crore during the last 3 years
- vi. Significant global presence or international operations.

Shifting of heavy industries

1297. SHRI SITARAM YECHURY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether it is a fact that Government is contemplating to shift the heavy industries to the administrative control of Corporate Affairs Ministry; and
- (b) if so, the reasons therefor?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI VILASRAO DESHMUKH): (a) No, Sir.

- (b) Does not arise.

Rural Business Hubs

1298. SHRIMATI VIPLOVE THAKUR: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether Government is going to implement a scheme of Rural Business Hubs for promoting manufacturing of products using raw materials/skills available in rural areas, and some of these products may reach the export markets as well;
- (b) if so, the details thereof;
- (c) the amount estimated to implement the scheme, State-wise;
- (d) whether the scheme has achieved the desired targets; and
- (e) if not, the reasons therefor?

THE MINISTER OF PANCHAYATI RAJ (SHRI C.P. JOSHI): (a) and (b) Yes, Madam. The Ministry of Panchayati Raj (MoPR) is implementing a Scheme of Rural Business Hubs (RBHs) for promoting manufacturing of products using raw materials/skills available in the rural areas. Some of these products may reach the export market as well. The scheme works on a 4P (Public-Private-Panchayat-Partnership) model and is applicable in all the BRGF districts and all the districts in the North Eastern Region. Setting up of RBHs is primarily done through convergence of resources from various ongoing schemes. Assistance under the RBH scheme is available for professional support services, training/skill development and for purchase of minor equipment.

(c) RBH is a demand-based and hence a proposal-based scheme. Financial assistance under the RBH scheme is not earmarked State-wise but provided to the implementing agency for implementation of RBH.

(d) and (e) The RBH Scheme became operational only from September, 2007, and is gradually picking up. As per allocation of funds, the desired targets have been achieved.